

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-29/2018/ 619 /R. Cell

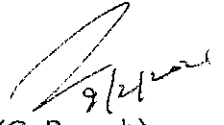
Dated Guwahati the 08th February, 2021

The Gauhati High Court has been pleased to recommend the following Grade-III Officer, for promotion to Grade-II of Nagaland Judicial Service.

Sl. No.	Name of the Officers	Place of Present posting with designation
1.	Sri Atoka Achumi	Civil Judge (Jr. Division)/Judicial Magistrate, 1 st Class, Dimapur

The above select list shall remain valid till 31st March, 2021.

By Order,



(G. Baruah)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

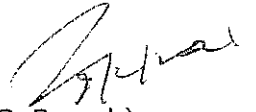
Memo No.HC.XXXVII-29/2018/ 619 A /R. Cell

Dated Guwahati the 8th February, 2021

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland for information and necessary action.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
9. Project Manager, Gauhati High Court for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 08-02-2021 regarding select list in connection with regular promotion from Grade-III to Grade-II of Nagaland Judicial Service**" with a scroll in the home page.

10. P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.



(G. Baruah)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1